

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15.09.2017

O.A./260/664/2013

BIJAY KUMAR PATTNAYAK

-V/S-

M/O MICRO SMALL & MEDIUM ENTERPRISES

ITEM NO:26

FOR APPLICANTS(S) Adv. : Mr. B. S. Rayguru

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
<p>Os. dt. 15.9.17 Free copies of order issued to Ld. counsel for both sides.</p> <p><i>[Signature]</i> 26.9.17</p>	<p>Ld. Counsel appearing for official respondents makes available copy of the order dated 17.05.2016 under which the applicant Mr. B. S. Rayguru has been granted 3rd MACP w.e.f. 16.01.2016 and submitted that since MACP has already been granted to the applicant, The present O.A has become infructuous as the grievance of the applicant has already been redressed and the applicant still aggrieved by the order dated 27.12.2016, he has to make suitable representation before the appropriate authority which he has not done as yet.</p> <p>In view of grant of MACP w.e.f. 16.01.2016 the O.A is disposed of having become infructuous. If the applicant is still aggrieved by the grant of MACP w.e.f 10.01.2016 he is to make suitable representation before the appropriate authority. The O. A is disposed of accordingly.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>